

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 3150/2024 In C.P. (IB)/4524(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Anjan Bhattacharya
IN THE MATTER OF
Suraksha Realty Ltd.
V/s
Idhasoft Limited

Section: Application under any other provisions- IBC U/s 7 of (IBC)

ORDER

IA.No.3150/2024: - Adv. Mohammed Varawala appeared for the Applicant/liquidator through VC. The present application is filed by the Liquidator for placing on record the **12th Progress Report** for the quarter ending on 31.12.2023. The said Progress Report is taken on record. No order is called for. With the aforesaid observation, the **IA.No.3150/2024** is **allowed** and **disposed of**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)